

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petitions for Special Leave to Appeal (C) Nos.16363-16364/2013

(Arising out of impugned final judgment and order dated 25-04-2012 in MA No. 586/2008 25-04-2012 in MA No. 588/2008 passed by the High Court Of Judicature At Patna)

HINDUSTAN LIVE STOCK AGENCY

Petitioner(s)

VERSUS

DY.COMMR.OF I.T CENTRAL CIRCLE-I
WITH

Respondent(s)

SLP(C) No. 16365-16366/2013 (XVI)
SLP(C) No. 3101/2014 (XVI)
SLP(C) No. 3105/2014 (XVI)
SLP(C) No. 7024/2014 (XVI)
SLP(C) No. 3102-3103/2014 (XVI)
SLP(C) No. 3106-3107/2014 (XVI)
SLP(C) No. 3108/2014 (XVI)
SLP(C) No. 3109/2014 (XVI)

Date : 28-11-2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL
HON'BLE MR. JUSTICE NAVIN SINHAFor Petitioner(s) Mr. Kaushik Poddar, AOR
Mr. M. R. Shamshad, AORFor Respondent(s) Mr. K. Radhakrishnan, Sr. Adv.
Mr. N.K. Karhail, Adv.
Mr. Shekhar Vyas, Adv.
Mrs. Anil Katiyar, AORUPON hearing the counsel the Court made the following
O R D E R

Not today.

(ASHA SUNDRIYAL)
COURT MASTER(CHANDER BALA)
COURT MASTER